## 03.09.2012 <u>Hon'ble Mr. D.C. Lakha, A.M.</u>

None for the applicant even in the revised call.

Shri Raghavendra Pratap Singh, Advocate for the respondents is present.

It seems that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

A.M.

RKM/